

Defective Case Register from 2026-09-07 to 2026-09-07

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/26333/2026	ABHISHEK DASH	2026-09-07	1.N.B.W.issued by JMFC Baripada ,but in the petition it is mentioned as SDJM
2	D-ABLAPL/25456/2026	PRAMOD RANJAN BEHERA	2026-09-07	i) Reference certificate not correctly furnished ii) Page mark not correctly furnished in Annexure No.2
3	D-ABLAPL/26862/2026	BIRAJA PRASAD NANDA	2026-09-07	1. Reference certificate is not correctly furnished. 2.The name and address of the Victim/complainant and her age may be redacted from the F.I.R copy
4	D-ABLAPL/26878/2026	PARSURAM PANDA	2026-09-07	1. Reference certificate is not correctly furnished
5	D-ABLAPL/26968/2026	KULDEEP MOHANTY	2026-09-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. The details of informant under annexure-1 be redacted and be kept in a sealed cover
6	D-ABLAPL/26920/2026	BISWAJIT SAHOO	2026-09-07	i)Synopsis and Date Chart ate not paginated.
7	D-ABLAPL/26912/2026	ALOK KUMAR MOHAPATRA	2026-09-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 1. Ld. Advocate has not put his Sign. in the Assessment Slip 2. All Advocates have not put their Signs. in the V. nama.
8	D-CMP/41210/2026	MAHESWAR MOHANTY	2026-09-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	D-CMP/41200/2026	TUSAR KUMAR MISHRA	2026-09-07	Age of parties not mentioned
10	D-CMP/41451/2026	AJIT CH MOHAPATRA	2026-09-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
11	D-CMP/41213/2026	SIDDHARTH GOUTAM DAS	2026-09-07	C. copy of annexure-1 not filed
12	D-ABLAPL/26918/2026	ALOK KUMAR MOHAPATRA	2026-09-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 1. Ld. Advocate has not put his Sign. in the Assessment Silp 2. All Ld. Advocates have not put their Signature in the V.nama.

13	D-WP(C)/38997/2026	PRASANTA KUMAR JENA	2026-09-07	1. Page no.135 Annex-27 not exhibited.
14	D-WP(C)/40967/2026	KUNAL KUMAR SWAIN	2026-09-07	1. Deficit court fee of Rs12/- not paid in the petition.
15	D-ABLAPL/25766/2026	SUJIT KUMAR SAHU	2026-09-07	1. Reference certificate not properly furnished.
16	D-CRLREV/25576/2026	BIKRAM RATH	2026-09-07	1. Period of Delay 45days, limitation petition Not filed 2.Authentification fee of Rs 5.50/- not paid. 3. Date of order does not tally in C. copy Annex-3 as per index.
17	D-WP(C)/41507/2026	SAHASRANSU SOURAV	2026-09-07	1. Occupation of Deponent not mentioned. 2. Date of order of Ann.11 in Index and para 5 not correct.
18	D-MACA/41254/2026	ADAM ALI KHAN	2026-09-07	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 64 days
19	D-MACA/41112/2026	RAMANI RANJAN MOHANTY	2026-09-07	1. Period of Delay 70 days 2. Court Fee Rs. 11741/ payable , paid 10/ rest amount to be paid 3.date of judgement not correct at being aggrieved
20	D-MACA/41185/2026	DEBASISH PATNAIK	2026-09-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
21	D-FAO/41900/2026	SATYABAN SAHOO	2026-09-07	1. Period of Delay 147 days 2.being aggrieved not furnished
22	D-BLAPL/26779/2026	BISWAJIT RANJAN TRIPATHY	2026-09-07	1. Free Copy or certified copy of rejection order is not filed. 2. G.R.case mentioned in the petition does not tally with that of Rejection order.
23	D-BLAPL/26869/2026	PUSPAMITRA MOHAPATRA	2026-09-07	1.The address of the informant may be redacted from the F.I.R. copy.
24	D-BLAPL/26884/2026	BASANTA KUMAR DAS	2026-09-07	1. The name and address of the Victim/Informant may be redacted from F.I.R. copy
25	D-WP(C)/41407/2026	DIGAMBAR SETHI	2026-09-07	1. Rule 8 of Orissa High Court PIL Rules 2010 not complied with.
26	D-BLAPL/26818/2026	JULU KHANSAMA	2026-09-07	1. The name and address of the Victim and her relatives name may be redacted from the F.I.R.Copy,Charge sheet. 2, The un-redacted copy of F.I.R.,Chargesheet and Rejection order may be kept in sealed cover
27	D-ABLAPL/26979/2026	MRUTYUNJAY MOHANTY	2026-09-07	1. Index is not paginated properly.
28	D-WP(C)/40355/2026	DURGESH NARAYAN RATH	2026-09-07	1. Deficit CF of Rs.12 to be paid on petition. 2. OHCBA welfare Fund Rs.50 not paid. 3. Address of Petitioners not properly mentioned. 4. Advocate not signed at page 22.
29	D-WP(C)/41107/2026	ANUP KUMAR MOHAPATRA	2026-09-07	1. Rule 8 of Orissa High Court PIL Rules 2010 not complied with.
30	D-CRLMP/23407/2026	CHITTA RANJAN PATTNAIK	2026-09-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				Annexure be kept in cover.Redacted Vnama be filed.Vnama be kept in cover.
31	D-ABLAPL/26893/2026	SUBHRAJEET SAHOO	2026-09-07	1.Reference certificate is not correctly furnished
32	D-ABLAPL/26915/2026	PANCHANAN PANIGRAHI	2026-09-07	1. Reference certificate is not correctly furnished.
33	D-CRLREV/26230/2026	ROHIT RANJAN RAY	2026-09-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED correct code not indicated.
34	D-WP(C)/40356/2026	DURGESH NARAYAN RATH	2026-09-07	1. OHCBA welfare Fund Rs.50 not paid. 2. Deficit CF of Rs.18 to be paid on petition. 3. Address of Pet. No.2 not proper. 4. Name of father of Pet. No.4 not mentioned.
35	D-WP(C)/41766/2026	SURAJ MOHANTY	2026-09-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. not correctly furnished in declaration
36	D-WP(C)/41939/2026	GYANENDRA CHANDRA SWAIN	2026-09-07	Paragraphs not properly mentioned in declaration of affidavit.. Receipt Showing Serv.copy To cg not Filed.
37	D-CMP/41138/2026	ASISH MISHRA	2026-09-07	Age of parties not correct.
38	D-BLAPL/26521/2026	SUNIL KUMAR PANDA	2026-09-07	page-no improperly marked
39	D-CRLREV/26614/2026	SANJIB KUMAR BHANJADEO	2026-09-07	Put up SR after redacting the name of Informant/Relatives from petition and Annexures.
40	D-CRLMP/26426/2026	SALYADU ANIL KUMAR DORA	2026-09-07	1 Name of Informant/ victim/ relatives/address to be redacted from petition and Annexures there after put up SR.
41	D-WP(C)/39156/2026	SASIM AJITAV PATTNAIK	2026-09-07	1. In Index, page marking not done correctly in Annexure-3
42	D-WP(C)/40031/2026	JUDHISTHIR SAHOO	2026-09-07	.Receipt Showing Serv.copy To cg not Filed.
43	D-TRPCRL/26544/2026	AMULYA RATNA PANDA	2026-09-07	1.CRLREV mentioned in Sl.No.3 of index instead of TRP(CRL)
44	D-WP(C)/38446/2026	SARADA PRASANNA MOHAPATRA	2026-09-07	1.Receipt Showing Serv.copy To cg not Filed. 2.In declaration under affidavit, no. of paragraphs wrongly furnished.
45	D-BLAPL/26720/2026	JYOTIRMAYA SAHOO	2026-09-07	i) Undertaking for translation of odia document not mentioned.
46	D-BLAPL/26892/2026	AMLAN SHAKTI PAUL	2026-09-07	1. Details of the victim need redaction from all the places of FIR 2. In Dates and Events in respect of date of occurrence, date of lodging of the FIR, arrest of the Petitioner and Charge Sheet submitted are not in consonance with the Bail Application and Annexure.

47	D-WP(C)/39341/2026	DIBYAJYOTI NAYAK	2026-09-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. IA not in Proper place. 2. Paragraph declaration left blank.
48	D-WP(C)/39383/2026	PRASANTA KUMAR JENA	2026-09-07	1. Address of OP No. 4 and 5 incomplete. 2. Date of Ann.6 and 14 in Index not correct. 3. date of order in Ann.3 of Index and para 1 not correct. 4. SLP No. in Ann.26 of Index and para 15 not correct.
49	D-WP(C)/39182/2026	SATYAJEET MUKHERJEE	2026-09-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
50	D-WP(C)/41518/2026	TEJESH JUMAR SAHU	2026-09-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
51	D-BLAPL/26638/2026	ADHIRAJ MOHANTY	2026-09-07	PS case no.in date chart is wrong.
52	D-WP(C)/41378/2026	PRAMOD RANJAN BEHERA	2026-09-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Fathers name of the petitioner not furnished in cause title.
53	D-WP(C)/39225/2026	SATYA SINDHU KASHYAP,SR. PANEL COUNSEL	2026-09-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page marking not done in free copy of CAT order 2. At page no 33 not marked as Annexure-2 and also not attested
54	D-WP(C)/39216/2026	ASWINI KUMAR DASH	2026-09-07	1. Complete address of the petitioner not furnished in cause title of the W.P and Affidavit
55	D-WP(C)/41182/2026	SOUMYA JYOTI BISWAL	2026-09-07	1.Annx.2 not described in body of petition.
56	D-WP(C)/42025/2026	ANJAN KUMAR BISWAL	2026-09-07	1. Page marking of Ann.3 and 4 in Index not correct. 2. Name of Pet. in CT, Affidavit and IA not tally with signature.
57	D-WP(C)/41687/2026	SATYAJIT SAMAL	2026-09-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. OP No.3 not proper.
58	D-WP(C)/39478/2026	DURGESH NARAYAN RATH	2026-09-07	1. Deficit CF of Rs.6 to be paid on petition. 2. OHCBA welfare Fund Rs.50 not paid.
59	D-WP(C)/41702/2026	PABITRA KUMAR NAYAK	2026-09-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

60	D- ABLAPL/26985/2026	SURYAKANTA DWIBEDI	2026-09- 07	1.Reference certificate is not correctly furnished.
61	D-CRLA/26459/2026	BIKRAM CHANDRA GHADEI	2026-09- 07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
62	D-WP(C)/41692/2026	SATYAJIT SAMAL	2026-09- 07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
63	D- ABLAPL/26984/2026	SURYAKANTA DWIBEDI	2026-09- 07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
64	D-WP(C)/39255/2026	PRASANTA KUMAR JENA	2026-09- 07	1. After page no 114 marked as page no 108.
65	D-WP(C)/41982/2026	ARCHANA BEHERA	2026-09- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraphs not properly mentioned in declaration of affidavit.
66	D- ABLAPL/26975/2026	SRINIBASH SATAPATHY	2026-09- 07	1. Subject code is not correctly furnished. 2. Vernacular certificate is not furnished correctly.
67	D- CRLMC/26755/2026	ASIM KUMAR PAL	2026-09- 07	1. Provision of Law not correctly furnished. 2. Nomenclature and Name of the both parties not mentioned in V.nama
68	D- BLAPL/26635/2026	BINAPANI DWIBEDY	2026-09- 07	17-REFERENCE CERTIFICATE NOT FURNISHED. 1).Legible copy of page.9 be filed. 2)name.address,phone no of the victim/informant be redacted from annx-1. 3) Petition not correctly addressed to Honorable Court
69	D- CRLMP/27241/2026	SUBHALAXMI BISWAL	2026-09- 07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Age of the deponent in affidavit does not tally with cause title.
70	D-WP(C)/41986/2026	ARCHANA BEHERA	2026-09- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraphs not properly mentioned in declaration of affidavit
71	D- CRLMP/26821/2026	SATYABRATA SENAPATI	2026-09- 07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
72	D- BLAPL/26646/2026	UMAKANTA BARIK	2026-09- 07	Mobile no. of the victim/informant be redacted from annx-1
73	D- ABLAPL/26988/2026	BIJAY KUMAR MOHANTY	2026-09- 07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Reference certificate is not properly furnished. 2. The Deponent has not been authorised by other petitioners to swear the Affidavit.

74	D- CONTC/41365/2026	SANDHYARANI PANI	2026-09- 07	1.Direction issued to opp.1 in WP(C),hence contemnno.2 should not be made party.
75	D-WP(C)/39684/2026	DURGESH NARAYAN RATH	2026-09- 07	1. Deficit CF of Rs6 to be paid on petition. 2. OHCBA welfare Fund Rs.50 not paid. 3. Ann.6 not legible. 4. Signature of Pet No.1 and 3 not legible in V.nama.
76	D- CONTC/41631/2026	ADV.	2026-09- 07	i) Paragraph sl. no. not correct in affidavit.
77	D- CONTC/41307/2026	ADV.	2026-09- 07	1. Delay in filing 1469 days..Limitation petition not filed. 2. Provision of Law Not correctly furnished.
78	D- BLAPL/26543/2026	DUSHMANTA SAHOO	2026-09- 07	Legible copy of annex -2 be filed.
79	D-WP(C)/42178/2026	AKSHAYA KUMAR JENA	2026-09- 07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page no. 22 and 26 not correctly filed.Annexure not mentioned in prayer.
80	D- CRLMP/26347/2026	SARADA PRASANNA SARANGI	2026-09- 07	Page nos 21 22 38 40 42 last line of 43 not neat.
81	D-CMP/41673/2026	PRABODHA CHANDRA NAYAK	2026-09- 07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
82	D- ABLAPL/26931/2026	RANJIT MOHANTY	2026-09- 07	i) Synopsis and Date Chart not paginated. ii) Reference Certificate not properly furnished. iii)Petitioners 1 and 3 not sworn affidavit.
83	D- CONTC/41036/2026	ADV.	2026-09- 07	i) WP(c) no. not correctly mentioned in para-6 of the petition.ii) Paragraph no. not mentioned in affidavit.iii) Name of the contemnno. not furnished in cause title.
84	D- CONTC/41043/2026	PRATAP CHANDRA MISHRA	2026-09- 07	i) Reference certificate not furnished .ii) Name of the opp. party not mentioned in vakalatnama.iii) Cause title of annexure-1 not properly arranged.
85	D-WP(C)/41590/2026	PRASANTA KUMAR SAHOO	2026-09- 07	1.Date of order under Annexures-9 and 10 does not tally with Index and para-10 and 11 respectively of the petition.2.Date of order under Annexure-7 does not tally with cause title
86	D-WP(C)/42039/2026	TUKUNA KUMAR MISHRA	2026-09- 07	1. In cause title of the W.P, surname of the petitioner not furnished.
87	D- ABLAPL/26791/2026	BHABANI SHANKAR DASPARIDA	2026-09- 07	i) Full name of the advocates in capital letters along with Enrolment no.and Mobile no.in index,coding sheet,synopsis, , Date Chart and prayer portion not furnished.
88	D- BLAPL/26881/2026	SOUMYA RANJAN DAS	2026-09- 07	1.The name of the petitioner mentioned in cause Title does not tally with of rejection order.
89	D- ABLAPL/26792/2026	BIJAYA KUMAR RAGADA	2026-09- 07	i)Affidavit not sworn on behalf of op-2
90	D- CONTC/41251/2026	ADV.	2026-09- 07	1.Delay in filing 1469 days.Limitation petition not filed. 2. Provision of Law Not correctly mentioned.

91	D-CRLA/24360/2026	RAJIB RATH	2026-09-07	1.S.T.Case year be corrected in book mark by office.2.P.S.year be corrected as 2024 in Appeal memo 7 i.A.
92	D-CONTC/41350/2026	ADV.	2026-09-07	1.Opp. no.4 in WP(C).not made contemnor.
93	D-CONTC/41353/2026	ADV.	2026-09-07	1.Page no.10 to 12 not available.
94	D-CRLA/26711/2026	DEBA PRASAD DAS	2026-09-07	Receipt showing copy not served on Vigilance
95	D-WP(C)/41787/2026	BIBHU PRASAD CHHUALSINGH	2026-09-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
96	D-CONTC/40717/2026	ADV	2026-09-07	1.Direction issued in WP(C) to op.4 ,hence contemnor 1 to 3 be deleted
97	D-CMP/41494/2026	SASWATI SOUMYA SAHU	2026-09-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
98	D-WP(C)/41794/2026	BIBHU PRASAD CHHUALSINGH	2026-09-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
99	D-WP(C)/41778/2026	BIBHU PRASAD CHHUALSINGH	2026-09-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
100	D-CONTC/40675/2026	PRASANNA KUMAR NAYAK 1	2026-09-07	1.Synopsis and date chart not alphabetically paginated.
101	D-CRLA/26241/2026	SUSHANTA KUMAR JOSHI	2026-09-07	CRLA not maintainable.Here BLAPL will lie as offence is both S.C. S.T. and POCSO Act.
102	D-WP(C)/41782/2026	BIBHU PRASAD CHHUALSINGH	2026-09-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
103	D-CONTC/40666/2026	RASHMI KANTA ACHARYA	2026-09-07	1.Legible copy of Ann.2 be filed
104	D-WP(C)/39685/2026	DURGESH NARAYAN RATH	2026-09-07	1. Page 53 69 and 70 missing. 2. OHCBA welfare Fund Rs.50 not paid
105	D-CONTC/40701/2026	SANDHYARANI PANI	2026-09-07	1.Direction issued to contemnor no.1 ,hence Contemnor no.2 should not be made party.
106	D-CRLMP/26710/2026	PRATIK NAYAK	2026-09-07	1. Name of the opp. parties not mentioned in V.nama
107	D-CRLMC/26901/2026	TIRTH KUMAR SAHU	2026-09-07	1. Sl. No. 2 not correctly furnished in Affidavit
108	D-CRLMP/25593/2026	SOUMYA JYOTI BISWAL	2026-09-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
109	D-CRLMC/26162/2026	ROHIT KUMAR NAYAK	2026-09-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished in both declaration.
110	D-CRLMC/26954/2026	SURYAKANTA DWIBEDI	2026-09-07	1. As per impugned order under Annexure-2,No. of C.T.Case not furnished in the cause title.

111	D-ABLAPL/27036/2026	CHITTA RANJAN MISHRA	2026-09-07	1. The name of the Lower Court where the case is pending mentioned in the Cause Title does not tally with that of Prayer portion. 2. Paragraphs mentioned in the petition are not under the Affidavit
112	D-WP(C)/41626/2026	SWASTIK SAHOO	2026-09-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date chart not page marked in Index as well as in document. 2. Occupation of Deponent not mentioned
113	D-WP(C)/40331/2026	DURGESH NARAYAN RATH	2026-09-07	1. Ann.1 2 and 6 not legible and not properly filed.
114	D-CMP/41529/2026	TANMAY MISHRA	2026-09-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
115	D-WP(C)/41802/2026	SURAJ MOHANTY	2026-09-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
116	D-CMP/41532/2026	AMIT PRASAD BOSE	2026-09-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
117	D-CRLMC/27042/2026	AMIT KUMAR SAHU	2026-09-07	1. Date of Judgement under Annexure-3 does not tally with para-5 of the petition.
118	D-WP(C)/39627/2026	RAGHUNATH DASMOHAPATRA	2026-09-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i)H. C. B. A. M. W. s. of Rs. 50/- not paid.
119	D-WP(C)/39617/2026	DILLIP KUMAR SAHU	2026-09-07	i)Annexure-4 not marked in page 24.ii) Annexure-4 not marked in page 24
120	D-WP(C)/38916/2026	MANOJ KUMAR MOHANTY	2026-09-07	1. In Index, page marking not done correctly in Annexure-8 2. Annexure-2 not neat and legible.
121	D-CRLMC/27040/2026	AMIT KUMAR SAHU	2026-09-07	1. Date of F.I.R under Annexure-1 to be corrected in Book mark.
122	D-WP(C)/40373/2026	SRINIVAS MOHANTY	2026-09-07	1. Para 3 missing. 2. CF of Rs.6 not paid on IA
123	D-WP(C)/41527/2026	NIRANJAN LENKA	2026-09-07	i) Paragraph no. mentioned in affidavit of I.A. not correct
124	D-CRLMC/26028/2026	LAXMAN PRADHAN	2026-09-07	1. As per Index,Annexures-1 and 2 not properly described in the petition and not tagged on record.
125	D-WP(C)/39605/2026	SHASHI BHUSAN JENA	2026-09-07	i) Provision of law not correctly furnished.
126	D-BLAPL/26351/2026	BIBHUTI RANJAN MOHANTY	2026-09-07	1. The name,age and address of the Victim/Informant may be redacted from the F.I.R Copy.

127	D-WP(C)/39664/2026	PRADEEP KUMAR ROUT	2026-09-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION i) Index not page marked. ii) Date mentioned in sl. no.9 of index and Book mark not tally with annexure-9.iii) paragraph no. mentioned in affidavit of I. A not correct.
128	D-WP(C)/41559/2026	PRAFULLA CHANDRA DAS	2026-09-07	1.OP No.9 not properly represented in CT. 2. Para 7 appearing twice. 3. Neat copy of Ann.1 be filed.
129	D-CRLMC/26794/2026	LOKESH GOURAV MOHARANA	2026-09-07	C.copy of annexure-1 not filed.
130	D-CRLA/26608/2026	ASHUTOSH MOHANTA	2026-09-07	1. Period of Delay 49 days delay , Limitation petition not filed. 2.Name of informant/ Victim /Relatives/address To be redacted from petition and Annexures be kept sealed cover.
131	D-WP(C)/39319/2026	ADMAN SARMADI	2026-09-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In cause title,Petitioner-4, S/O not mentioned 2. Other petitioners have not authorised to the deponent to swear the affidavit on their behalf 3. After V. Nama another page be removed from the W.P
132	D-BLAPL/25116/2026	BIBHU PRASAD DAS	2026-09-07	P.S case no is wrong in synopsis.Name, address, phone no of the victim/informant be redacted from entire petition, annx-1 and 3. Pending court is wrong in the petition
133	D-WP(C)/41556/2026	PRAFULLA CHANDRA DAS	2026-09-07	1. OP No.9 not properly represented in CT. 2. Ann.3 not marked
134	D-CRLA/25421/2026	ARUN KUMAR DAS	2026-09-07	1.C. copy of Annex-1 not filed
135	D-WP(C)/38969/2026	SUSANTA KUMAR TRIPATHY	2026-09-07	Receipt Showing Serv.copy To cg not Filed.
136	D-WP(C)/39321/2026	SANTOSH KUMAR NANDA	2026-09-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph -18 of the W.P not filled
137	D-ABLAPL/26976/2026	SRINIBASH SATAPATHY	2026-09-07	1.Subject code is not correctly furnished.
138	D-WP(C)/41561/2026	PRAFULLA CHANDRA DAS	2026-09-07	1. OP No.9 not properly represented in CT. 2. Age of OP NO.13 to 16 left blank and name of father of OP No.14 not mentioned in CT. 3. Para 7 appearing twice. 4. Ann.4 not page marked.
139	D-ABLAPL/26698/2026	AMLAN SHAKTI PAUL	2026-09-07	i) Pending court not properly mentioned in Prayer portion.ii) Name of victim,her

				relative,address should be deleted in annexures. and Unredacted copies to be kept in the sealed cover. Thereafter put up for SR
140	D-ARBP/41826/2026	SOUMYA JYOTI BISWAL	2026-09-07	1.Index not properly page marked.2.Original Arbitration aggrement not filed.3.court fee of Rs.494/- be paid.
141	D-WP(C)/41829/2026	BISWARANJAN MOHAPATRA	2026-09-07	.Petition not correctly addressed to Honorable Court
142	D-CRLREV/26045/2026	BEDA PRAKASH PANDA	2026-09-07	1. Period of Delay 28 days ,Limitation petition not filed
143	D-ABLAPL/26861/2026	PANCHANAN PANIGRAHI	2026-09-07	i) Name of the petitioner does not tally with synopsis ,Date chart,affidavit, V.nama ii) CT(spl) case not mentioned in synopsis.
144	D-ABLAPL/26885/2026	ABHISEK PRADHAN	2026-09-07	i)Occupation not mentioned in the affidavit. Affidavit not sworn by the Petitioner-2.
145	D-WP(C)/41632/2026	SANGRAM JENA	2026-09-07	1.In para 19 Annx.9 mentioned in place of Ann.8
146	D-CRLREV/26609/2026	NIRANJAN LENKA	2026-09-07	1.Vig. copy to be served
147	D-ABLAPL/26902/2026	ALOK KUMAR MOHAPATRA	2026-09-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. All the Ld. Advocates have not put their Signs. in the V. Nama 2. At Para-5 of the A. Bail Application age of the Petitioner be corrected as 66 years.
148	D-CRLREV/26253/2026	AMLAN SHAKTI PAUL	2026-09-07	1. Period of Delay 387 days delay, Limitation petition not filed.
149	D-RSA/36920/2026	RAJENDRA KUMAR PRADHAN	2026-09-07	1.C.Fee Payable be corrected.
150	D-CRLREV/25306/2026	DEBASNAN DAS	2026-09-07	1. Period of Delay 13 days delay , Limitation petition not filed
151	D-ABLAPL/26904/2026	ALOK KUMAR MOHAPATRA	2026-09-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. Assessment Slip is not signed by the Ld. Advocate 2. All Ld. Advocates have not executed the V. nama
152	D-WP(C)/35522/2026	DR. VIKASH KUMAR	2026-09-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page marking not correct in index and petition.Annexure-10 and 11 not correct in page 137 and 140.
153	D-BLAPL/27021/2026	KARTIK CHANDRA TRIPATHY	2026-09-07	Date of the Final P.R. mentioned in Index not correct.

154	D-BLAPL/27011/2026	ASIT KUMAR JENA	2026-09-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
155	D-CRLREV/26418/2026	RANJAN KUMAR ROUT	2026-09-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication Rs 6.80/- not in Annex-1 (b) Appellate Court Judgement Rs Authentication fee of Rs 11/- not paid Annex-2 2. Being aggrieved not mentioned.3 . Paragraphs not correctly mentioned in declaration.4. Good ground certificate not furnished.
156	D-WP(C)/39780/2026	RAMDAS ACHARY	2026-09-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
157	D-BLAPL/27020/2026	SANTOSH KUMAR DWIVEDY	2026-09-07	Paragraph No. Not correctly furnished.Name and Details of victim be redacted from page no.16.
158	D-ABLAPL/26832/2026	SARADA PRASAD DASH	2026-09-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
159	D-CMP/41490/2026	SUNIT SAHOO	2026-09-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
160	D-ABLAPL/26913/2026	ALOK KUMAR MOHAPATRA	2026-09-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. Ld. Advocate has not put his signature in the Assessment Slip 2. All Ld. Advocates have not put their Signs. in the V. nama
161	D-WP(C)/40565/2026	DEBASISH PATNAIK	2026-09-07	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Deficit court fee of Rs.6/- not paid in the petition.2.Welfare fee of Rs.50/- not paid in V.nama.
162	D-ABLAPL/26952/2026	GURUPRASAD BEHERA	2026-09-07	.Reference certificate not properly furnished. 2.Mobile no.of Ld.counsel Geetanjali Padhi not provided. 3.In reference certificate ABL-5763/26 not mentioned.
163	D-WP(C)/41967/2026	BIJAYA KUMAR SAHOO	2026-09-07	1. Rule-8 of OHC (PIL) not complied with
164	D-ABLAPL/26969/2026	NISHIKANTA MISHRA	2026-09-07	Reference certificate not correctly furnished.
165	D-ABLAPL/26803/2026	BICHITRA NARAYANA SATAPATHY	2026-09-07	Earlier Bail Application not mentioned in Reference Certificate.
166	D-CONTC/41011/2026	ADV.	2026-09-07	i) Sl. no. 2 of the affidavit not tally with cause title.

167	D- ABLAPL/26974/2026	SRINIBASH SATAPATHY	2026-09- 07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED declaration month not mentioned i.e 3rd day of 2026
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